

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**C.P. No. 593/2017  
In  
OA No. 1261/2017**

**New Delhi this the day of 21<sup>st</sup> March, 2018**

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Narander Mahawar  
S/o Sh. Mangi Lal Mahawar  
R/o Village Post-Barod, Tehsil-Digod,  
District –Kota, Rajasthan-325204
2. Manish Kheriwal  
S/o Sh. Gajanand Kheriwal  
R/o B-24, Agresen Nagar,  
Ward No.15,  
District-Churu, Rajasthan-331001
3. Rahul Jajoria  
S/o Sh. Tara Chand Jajoria  
R/o Village Post Office-Kajipura,  
Tehsil-Phulera, District Jaipur,  
Rajasthan-303604
4. Vijay Kumar Jatav  
S/o Sh. Sadanoo Jatav  
r/o -34 Subhas Nagar, Manderayal Road,  
Shikar Gunj, Karouli  
Rajasthan-322241

... Applicants

(By Advocate: Ms. Pallavi Awasthi for Dr. Vijender Mahandiya)

**Versus**

1. Sh. V.K. Singh  
The Chairman  
Delhi Subordinate Services Selection Board  
FC-18, Institutional Area, Karkardooma  
Delhi-110302
2. Sh. Madhup Vyas  
The Secretary  
Department of Health & Family Welfare  
Government of NCT of Delhi  
Delhi Secretariat, I.P. Estate,  
New Delhi.

.... Respondents

(By Advocate: Mr. K M Singh)

**By Hon'ble Mr.Raj Vir Sharma, Member (J)**

Heard the learned counsel for the parties. We have perused the additional affidavit filed by the respondents. In our view the order of this Tribunal stands substantially complied with. Therefore, the C.P. is closed. Notices issued to the respondents are discharged. If any grievance still survives, the applicants may seek redressal, in accordance with law.

**(Praveen Mahajan)**  
**Member (A)**

**(Raj Vir Sharma)**  
**Member(J)**

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